

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**


**SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD –**  
Nomination of Secretaries of District Legal Services Authorities of Adilabad, Karimnagar, Mahabubnagar and Nizamabad, to participate in the State Level Convergence Meet on NALSA (Legal Services to the workers in the Un-Organized Sector) Scheme, 2015 scheduled to be held on 28.01.2017 at Ranga Reddy District Headquarters – Relief arrangements - **ORDERS - ISSUED.**

**REF:** Letter ROC.No.2264/TLSA/2016, dated 20.12.2016 from the Member Secretary (FAC), Telangana State Legal Services Authority, Hyderabad.

**ORDER ROC.No. 9678/2016-B.SPL., DATED: 04.01.2017**

**The High Court is pleased to pass the following Orders:**

The concerned Prl. District and Sessions Judges are hereby instructed to make necessary relief arrangements in respect of Secretaries, District Legal Services Authorities at Adilabad, Karimnagar, Mahabubnagar and Nizamabad, who are nominated to participate in the State Level Convergence Meet on NALSA (Legal Services to the workers in the Un-Organized Sector) Scheme, 2015 scheduled to be held on 28.01.2017 at Ranga Reddy District Headquarters, under intimation to the High Court.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Complex, Hyderabad.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
3. The Prl. District and Sessions Judge, Adilabad.
4. The Prl. District and Sessions Judge, Karimnagar.
5. The Prl. District and Sessions Judge, Mahabubnagar.
6. The Prl. District and Sessions Judge, Nizamabad.
7. The Secretary, District Legal Services Authority, Adilabad.
8. The Secretary, District Legal Services Authority, Karimnagar.
9. The Secretary, District Legal Services Authority, Mahabubnagar.
10. The Secretary, District Legal Services Authority, Nizamabad.

+Spare.